

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).8963/2011

VIKAS JAIN

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.
(With prayer for interim relief)

Respondent(s)

Date: 01/09/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anupam Lal Das, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The ld. Counsel for the petitioner present.

The ld. Counsel, Mr Ashutosh Kr Sharma appearing on behalf of Mr G.V.Rao, Advocate-on-record appears and undertakes to file vakalatnama for respondent No.1. He is directed to file memo of undertaking to that effect in office during the course of the day. He is granted four weeks' time to file vakalatnama and counter affidavit for respondent o.1.

Await service of notice on remaining respondent Nos. 2 and 3.

List again on 18.11.2011.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

hj